

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

५५१
FORTY-EIGHTH REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
~~March, 1956.~~**

April

0-12

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS.

1. Sardar Hukam Singh—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswaniraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan. Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Forty-ninth Report.

2. The Committee met on the 9th April, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 14th April, 1956.

3. The members whose Resolutions had been included in the List of Business for the 14th April, 1956, were also invited to be present at the sitting. Two of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 14th April, 1956, recommend the following time-table:

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| (1) Resolution regarding appointment of a Committee on industrial and commercial State undertakings. | Out of the total time of 3½ hours allotted to this Resolution, 1 hour and 6 minutes were taken up on the 31st March, 1956. The balance of 2 hours and 24 minutes may be completed on the 14th April, 1956. |
| (2) Resolution regarding Nationalisation of Banks. | 2½ hours. |
| (3) Resolution regarding All India Service of Engineers. | 2 hours. |
| (4) Resolution regarding Nationalisation of Collieries. | 2½ hours. |

HUKAM SINGH

NEW DELHI;
The 10th April, 1956.

APPENDIX

Motion re: Adoption of the Forty-eighth Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shrimati Ila Palchoudhuri and was adopted by the House on the 31st March, 1956:—

“That this House agrees with the Forty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th March, 1956.”

[L.S. Deb., dated the 31st March, 1956.]